3176

के करीव वसूल हुआ। और 6 लॉख रुनया डिसप्यूटेड है। ऐसा नहीं है कि वसूल ही नहीं हुआ। है।

Oral Answers

## MINISTER'S VISIT ABROAD

•414. SHRI ARJUN ARORA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the answer to Starred Question No. 179 given in the Rajya Sabha on 20th February, 1968 and state the names of the countries the Minister of State in the Ministry visited in January, 1968 and the purpose of his visit to each country and the expenses incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (DR. S. CHANDRA-SEKHAR): The Minister of State for Health, Family Planning and Urban Development visited U.S.A., Canada, U.K. and Switzerland in January, 1968.

## Purpose of visit is as under:

#### U.S.A.:

To participate in Technical discussions with U.S. Government on Family Planning and for stepping up of aid for Family Planning Programme;

#### Canada and U.K.;

To explore the possibility of assistance for the Family Planning Programme; and

#### Switzerland;

To have discussions in Geneva on behalf of the Indian Red Cross Society with the International Red Cross and the International League of Red Cross Society.

Actual expenses incurred on the trip abroad are not readily available and are being collected.

DR. S. CHANDRASEKHAR: I may add that in the United States, I was

a guest of the State. And as for ray stay of two days in England and two days in Geneva, the expenses incurred are being collected, and will be submitted.

SHRI ARJUN ARORA: May I know if, as a result of his visit to these countries, any loans, grants or advances for the muchadvertised family planning programme have been secured and, if so, how much?

DR. S. CHANDRASEKHAR: Sir, in the new Aid Bill in the United States, a total amount of 35 milion dollars have been set apart for family planning purposes in the entire world, of which we have asked for 20 million dollars. It is being negotiated and as the situation stands to-day we are likely to get 15 million dollars.

SHRI ARJUN ARORA: My second question is: He made the welcome announcement that negotiations for 15 million dollars are going on. May I know if he will have to go again to the United States to carry on the nego. tiations?

DR. S. CHANDRASEKHAR: No, Sir.

SHRIMATI TARA RAMCHANDRA SATHE: May I know whether this amount of 15 million dollars will be loan or grant?

DR. S. CHANDRASEKHAR: Sir a major portion of it will be grant and a part of it may be loan.

SHRI A. M. TARIQ: Ma<sub>v</sub> I know from the hon. Cabinet Minister for Health whether it is not fact that when the Minister of State was away on his tour, the hon. Minister sent for some files regarding family planning but they were refused to him and were not shown to him? May I know whether it is a fact that the files were not in the office?

SHRI SATYA NARAYAN SINHA: Sir, there seems to be some misunderstanding. If the hon. Member mentions specifically about the files, then I can answer.

SHRI A. M. TARIQ: Srir, . . .

3177 Oral Answers

MR. CHAIRMAN: I am sorry, you have put your question and you have got an answer. I cannot go against the rules. Mr Niren Ghosh.

SHRI NIREN GHOSH; May I know whether it is a fact that the hon. Minister went to the Vatican to see the Pope and, if so, on what Government business did he go there? Did he go there to seek the blessings 01 the Pope and does he think that the blessings of the Pope would automatically contribute to the family planning programme . . .

> R. CHAIRMAN: It is a matter of ion

SHRI NIREN GHOSH: And was the expense borne by the Government or by him personally?

DR. S. CHANDRASEKHAR: Sir, this does not arise from the present visit. The meeting with the Pope was during the last visit.

SHRI A. D. MANI: May I know whether as a result of his visit to the U.S., the U.S. Government has agreed to make a gift of a large number of motor vehicles for family planning work and, if so, the number of motor vehicles that they have promised to give? I may ask further whether the U.S. Congress did not do him the honour of asking him to address it on family planning and in what circumstances this invitation was extended.

DR. S. CHANDRASEKHAR: Sir, 6000 vehicles is the answer to part one of the question. With regard to part two, my opposite number, the Secretary of Health in the U.S. Government invited me so that I could tell them what we were doing in the Government of India. As for part three, Sir, I was asked to address the U.S. Congress in order to explain the Government of India's current policy lo control the population.

श्रीमती जिद्यावती चतुर्वेदी : क्या मंत्री महोदय यह बताने की कृपा करेंगे कि उनके दौरे पर जितना व्यय हुआ है प्रतिशत के

हिसाव से जो रकम इनें मिलने वाली है वह बहुत कम है।

# श्री सत्य नारायण सिंहः यह बात गलत है। खर्चा बहुत कम हुआ है और हम लोगों को पैसाबहत ज्यादा मिलेगा।

\*415. [The questioner (Shri Sitaram Jaipuria) was absent. For Answer, vide col. 3189 infra.]

## **INCOME TAX ARREARS FROM THE** ASHOKA CEMENT LTD., ETC.

# \*416. DR. Z. A. AHMED: t SHRI A. M. TARIQ: SHRI ARJUN ARORA:

Will the Minister of FINANCE be pleased to refer to the reply t» Starred Question No. 516 given in the Rajya Sabha on the 13th December, 1967 and state:

(a) the arrears of income-tax that have since been realised from each of the following assessees:

(i) Ashoka Cement Ltd., (ii) Ashoka Marketing Co. Ltd., (iii) Jaipur Udyog Ltd. (iv) Rohtas Industries Ltd. and (v) Sone Valley Portland Cement Co. Ltd.;

(b) the details of the action taken by Government against each of those assessees for realising the arrears; and

(c) whether the assessments for the years 1963-64, 1964-65, 1965-66 and 1966-67 have since been completed?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT): (a) An amount of Rs. 4,841 has since been realised hi the case of Jaipur Udyog Ltd. Arrears in the case of Ashoka Marketing Ltd. have been reduced to the extent of Rs. 6 lakhs as a result of cancellation of ex-parte assessment.

fThe question was actually asked on the floor of the House by Dr. Z. A. Ahmed.